

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00677/2015**

Jabalpur, this Thursday, the 26<sup>th</sup> day of July, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Niraj Kumar  
S/o Shri Dharmendra Singh,  
DOB:20.05.1981  
Working as Inspector  
Post Office R/o H.No.37  
J.P. Vihar Mangla  
Bilaspur 495001 (C.G.)

**-Applicant**

(By Advocate –**Shri Vijay Tripathi**)

**V e r s u s**

1. Union of India, Through its Secretary  
Ministry of Communication & IT  
Department of Posts, Dak Bhawan  
Sansad Marg, New Delhi 110 001

2. The Director General Postal,  
Ministry of Communicaiton & IT  
Department of Posts, Dak Bhawan  
Sansad Marg, New Delhi 110 001

3. The Chief Post Master General  
Chhattisgarh Circle Raipur 492001 (C.G.)

4. The Director Postal Services  
Chhattisgarh Circle Raipur (C.G.) 492001

5. The Superintendent of Post Offices  
Bialspur Division, Bilaspur 495001 (C.G.)

**- Respondents**

(By Advocate –**Shri D.S. Baghel**)

**O R D E R (Oral)****By Navin Tandon, AM:-**

Learned counsel for the applicant submits that the applicant wants to withdraw this Original Application as the relief claimed for by the applicant has already been granted to him by the respondents.

**2.** In view of the submission made by the learned counsel for the applicant, this Original Application is dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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